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Title : Introduction of Central Sales Tax (Amendment) Bill, 2005.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move for leave to introduce a Bill further to amend the Central Sales Tax Act, 1956.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Central Sales Tax Act, 1956."

The motion was adopted.

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SHRIP. CHIDAMBARAM : Sir, I introduce the Bill[krr32].

* Published in the Gazette of India, Extraordinary Part-II, Section-2, dt. 15.12.2005